

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 429

**New IA/3359/ND/2024 IA/2905/ND/2024 IA/2334/ND/2024
IA/2139/ND/2024 IA/2101/ND/2024 IA/2037/ND/2024
IA/1886/ND/2024 IA/1490/ND/2024 IA/1701/ND/2024
IA/745/ND/2024 IA/6483/ND/2023 IA/6749/ND/2023
IA/6366/ND/2023 IA/6055/ND/2023 IA/5918/ND/2023
IA/5922/ND/2023 IA/5028/ND/2023 IA/5129/ND/2023
IA/5131/ND/2023 IA/4865/ND/2023 IA/2774/2023 IA/2776/2023
IA/1642/2023 IA/4657/2022 IA/1192/ND/2023 IA/3994/ND/2023
IA/3421/ND/2023 in IB/204/ND/2021**

IN THE MATTER OF:

Union Bank Of India	...	Applicant
Versus		
M/s. Supertech Ltd.	...	Respondent

Under Section 7 of IBC,2016

Order delivered on 04.07.2024

CORAM:

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	: Adv. Gaurav Srivastava and Adv. Vipul Kumar in IA/2101/ND/2024, Adv. Dhires Pandey(Applicant in person) in IA-6483/2023, Adv. Rajiv Bhatnagar in IA -2139/ND/2024, Adv. Umesh Chauhan for IA/1886/ND/2024, Adv. Sougat Sinha in IA/2037/ND/2024, Adv. Afnaan Siddiqui and Adv. Visakha Raghuram, for the Applicant in I.A. No. 2334/2024, Adv. Amish Tandon & Adv. Anushree in in IA No. 745/2024, Adv. Karan Aggarwal in IA /6366/ND/2023, Adv. Toyesh Tewari, Adv. Nikita Menon in IA 3421/2023
For the RP	: Adv. Shikha Mohini for Resolution Professional of Drastee Realcon Private limited in IA /1490/ND/2024, Adv. Somdutta Bhattacharya, Adv. Ashish Mukhi, Adv. Kiran Sharma, Adv. Himani Chhabra for RP

For the YEIDA

: Adv. Amar Gupta, Adv. Pranav Tanwar,
Adv. Abhay Pratap Singh in IA-1490/2024

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **25.07.2024**.

-SD-

**DR. SANJEEV RANJAN
MEMBER (TECHNICAL)**